## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/64/2016

NAME OF THE PETITIONER(S)

: S. Jayaprakash

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. CIBI VISHNU

SANDER KUMAR

Coord for R # 2

2

ROHAN RAJASEKARAN Jos S.R. RACHONATHAN

## ORDER

Counsel for petitioner present. Counsel for R2 present. Counsel for petitioner filed an affidavit along with proof of sending and effecting service on R3 & R4 with postal receipts and delivery track report. The same is taken on record. No representation on behalf of R3 & R4. The Bench is satisfied that due service has been effected on R3 & R4. In the circumstances, they are proceeded ex parte. Counsel for the petitioner is directed to file rejoinder by the next date of hearing. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tario)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)